

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/78/2021
NAME OF THE COMPANY	PRG Buildcon Pvt Ltd
NAME OF THE PETITIONER(S)	Zealtop Granito Pvt Ltd
NAME OF THE RESPONDENT(S)	PRG Buildcon Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for Operational Creditor appeared via video conference.
Matter wrongly listed today as it is already adjourned to 16.07.2021.

Matter to appear for further consideration on 16.07.2021.


MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

Syamala